

ORDER


Sub: Constitution of Committee for Redressal of concerns of Members of the Bar Association.

In terms of directions vide order No. 72/DHC/Gaz./2018 dated 15.10.2018 of the Hon'ble High Court of Delhi regarding amicable resolution of matters pertaining to the Bench & the Bar, the below mentioned Committee for North-West District, Rohini Courts, Delhi stands constituted with immediate effect in the light of resolution dated 10.03.2019 of the Bar Council of Delhi:

S.No.	Committee	Designation	Designated as
1	Committee for Redressal of concerns of Members of the Bar Association. (North-West District)	District & Sessions Judge (N-W)	Chairperson
		Administrative Civil Judge (N-W)	Convenor of the Committee
		(i) Sh. Mahavir Sharma, President, RCBA (ii) Sh. Rakesh Chahar, Hony. Secretary, RCBA (iii) Sh. R.S. Goswami, nominee of the Bar Council of Delhi.	Members of the Committee

Note:-

1. Minute of the Meetings is to be recorded by the Sr. P.A./P.A. attached with the Convenor of the Committee.
2. Any correspondence with Hon'ble High Court of Delhi, New Delhi will be done by the undersigned.



(RAJNISH BHATNAGAR)
District & Sessions Judge : North-West
Rohini Courts, Delhi

No. D&SJ(N/W)Sectt./RC/2019/ 9297-9347

Dated, Delhi the 25.03.2019

Copy forwarded for information & necessary action to :-

1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. District & Sessions Judge (Hqs.), Tis Hazari Courts, Delhi.
3. The Ld. District & Sessions Judge (North), Rohini Courts, Delhi.
4. All the Ld. Judicial Officers, posted at North-West District, Rohini Courts Delhi.
5. The President RCBA, Rohini Courts, Delhi.
6. The Hony. Secretary, RCBA with the request to display this order on the notice board for information of the members of the RCBA.
7. The Members of the Committee.
8. PS to to Ld. D&SJ (N-W & North), Rohini Courts Delhi.
9. Office of the convenor/ACJ to maintain the file and call the meeting as and when so directed.
10. The Branch In-Charge, Computer Branch for uploading the order on Web-Site, Rohini Courts, Delhi.
11. The Record Officer (RTI/NW), Rohini Courts, Delhi.


District & Sessions Judge (N/W)
Rohini Courts, Delhi.